**Annexure-3**

**Name of the Corporate Debtor : P.L Vehicals Pvt Ltd**
**Date of commencement of CIRP : 13.04.2023**
**List of creditors as on : 04.05.2023**

**(List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

***(Amount in Rs.)***

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any Mutual dues, that may be set off | Amount of claims not admitted | Amount of claims under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party | % of voting share in COC | | | | | |
| 1 | State Bank of India, Stressed Asset Recovery Branch, Guwahati | 28.04.2023 | 5,24,78,036.56 | 5,24,78,036.56 | Credit facility | 5,24,78,036.56 | 5,24,78,036.56 | NO | 100 | 0 | 0 | 0 | 0 | |
| | | | | | | | | | | | | | | |
| | **TOTAL** | | **5,24,78,036.56** | **5,24,78,036.56** | | | | | **100.00** | **-** | **-** | **-** | **-** | |
| | | | | | | | | | | | | | | |